

change and the import and export of currency and bullion, for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country”

The motion was adopted.

13.51½ hrs.

COMPANIES (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

SHRI NAWAL KISHORE SHARMA (Dausa). I beg to move:

“That this House do further extend upto the first day of the second week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities contracts (Regulation) Act, 1956 and the Monopolies and Restrictive Trade Practices Act, 1969.”

MR. SPEAKER: The question is:

“That this House do further extend upto the first day of the second week of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities Contracts (Regulation) Act, 1956 and the Monopolies and Restrictive Trade Practices Act, 1969.”

The motion was adopted.

MR. SPEAKER: Now, we will take up further consideration of the motion of thanks on the President's Address after lunch. We now adjourn for lunch and meet at 3 p.m.

13.52 hrs.

The Lok Sabha adjourned for Lunch till Fifteen of the Clock.

The Lok Sabha reassembled after Lunch at Two Minutes past Fifteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

MR. DEPUTY-SPEAKER: We now resume the discussion on the President's Address. Shri Dhote.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have raised an Adjournment Motion and it was said that Government are trying to find ways and means to raise the discussion on that subject. I only want to place on record our request that you may be pleased to ask the Government to make a statement so that we can hold ourselves in preparedness to raise an adjournment motion on price rise which is so very vital for the country.

MR. DEPUTY SPEAKER: Shri Dhote. . .

श्री हुकम चन्द कछवाय (मुरैना) :
 उपाध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है दिल्ली के अन्दर तीन हजार अध्यापक पकड़े गये हैं, एक हजार अध्यापकों को नौकरी से निकाला गया है। मैं निवेदन करना चाहता हूँ कि इसके लिये कामरोको प्रस्ताव स्वीकार किया जाय। यह बहुत जटिल समस्या है, इससे उत्तेजना फैल रही है। इसी तरह से जो कीमते बढ़ रही हैं उसके लिये भी कामरोको प्रस्ताव स्वीकार किया जाय।

SHRI S. M. BANERJEE (Kanpur): I understand that the hon Minister for Parliamentary Affairs, after consulting the party or the Prime Minister, will decide about having a discussion on the price situation. My second point is this. This is very important. I request the hon. Minister of Parliamentary Affairs to kindly convey this point to the Defence Minister and the Minister of Irriga-